

National Company Law Tribunal

Allahabad Bench

CP NO. 32/ALD/2016.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

NAME OF THE COMPANY: M/s Carpo Electronics Ltd & Bakers Agrifoods Pvt. Ltd.

SECTION OF THE COMPANIES ACT/ I & B CODE : U/S 391/394 of Companies Act, 1956.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	KULDEEP SINGH	STA	O.L.	K. Singh
2.	ADESH TANDON	PCS	applicant.	A. Tandon
3.	Krishna Agarwal	Advocate	I.T. Deptt.	Agarwal

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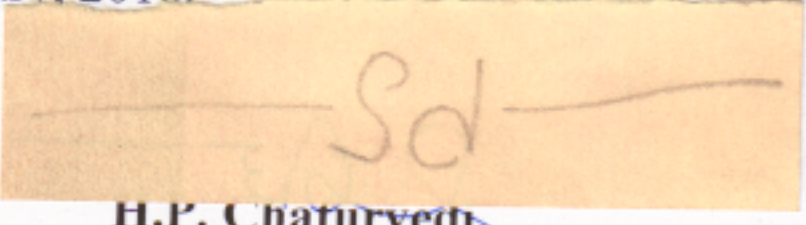
Sri Adesh Tandon, PCS for the petitioner. Sri Kuldeep Singh representing the OL. Sri Krishna Agarwal, Standing Counsel for the Income Tax Department. He proposes to file memo of appearance and seeks time to get instruction from the Income Tax Department.

In view of this, the petitioner is instructed to provide spare copy of the present petition alongwith Annexures to the learned Central Govt. Standing Counsel of the Income Tax Department to offer its comment to assist the court.

The matter to be listed on 13<sup>th</sup> February, 2018.

Date: 23/01/2018

Typed by  
Jyoti  
(Stenographer)

  
H.P. Chaturvedi,  
Member(Judicial)